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Title: Disinvestment of Bridge and Roof Company in West Bengal.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Bridge and Roof Company in West Bengal is an age old government company which mainly implements government orders and during the course of its journey, it has been recognised as a performing and efficient Public Sector Enterprise. The company was granted the status of Mini Ratna.

I am astonished to note that the Government has been considering disinvestment with regard to the company. Thousands of employees and workers who earn their livelihood from this company will be left high and dry if it is divested.

Bridge and Roof Company is an unlisted company. The Company's net asset block is only Rs. 42 crores. Share capital is only Rs. 54.98 crores with reserve and surplus balance of Rs. 257.64 crores (as on 31.03.2016). Company is making profit continually and paying dividend. The Company has never been declared a sick company. The Company has been funding its entire CAPEX and working capital through internal generation only. Company has not sought any Government assistance. During the current year as well, company is performing better compared to the corresponding period of last year.

From the above it is evident that due to the nature of its business which is mainly project implementation and the asset base being low, it does not make an economically feasible disinvestment.